Declaration of Assets and Liabilities

Year....2025

Declaration of Asset

I,	RAUSHAN K	UMAR	, Son	ofBIREND	RA CHAUDHA	RY	,
aged32	years,	belonging	to	BIHAR VIDH	IAN SABHA, S	ECRETARIAT.	
service and p	resently wor	king asLI	BRARY A	SSISTANT			
give herein be	elow the deta	ails of the as	sets (imr	novable, mov	able, bank ba	lance, etc.) of	f
myself, my sp	ouse and de	pendants*:					

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) LAXMI KUMARI	Dependant-1 Name Dependant-2 Name Dependant-3 Etc. Name
(i)	Cash	15,000/-	10,000/-	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVING A/C SBI BVM RS 65844 SAVING A/C PNB SONPUR RS 30830 SAVING A/C POST OFFICE APROX	NIL	
		RS500 RS 3,37202 PPF IN SBI RS 250000 ON FD		
(iii)	Bonds, Debentures and Shares in companies	RS3,20000 IN SHARES AND RS 1,98,845 IN MUTUAL (VALUATION) DATED 10FEB 2025	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC ANNULA PREMIUM 71728.36 LIC BONUS(2024) RS 150000	NIL	
(v)	Motor Vehicles (details of make, etc.)	AVENGER STRRET . 160/-	NIL	
(vi)	Jewellery (give details of weight and value)	GOLD - 70 gm VALUE- RS 553000	GOLD- 153gm, VALUE- 12087000	

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(vii)	Other assets, such as values of claims /	L G AC 1.5 TON	NIL	
	interests			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	. *				8
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			NII	Ĺ	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v) ·	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 8.02.2023
(a)	(i) Loans from Banks	SBI, BIHAR VIDHAN MANDAL, PATNA	L TH COOLERS
	(ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to dealing with	departments					
	(e) dues to	departments					
	dealing with transport (in						
	aircraft and l	helicopters)					
	(f) Other due	es, if any					
(b)	(i) Income Ta						
surcharge [Also indicate the assessment year upto			PAN NO- CPRPK8435F				
	which Income	e Tax Return	ACK.NO. 182180680290724 (A.Y. 2024-2025)				
	filed. Give als Account Num	so Permanent					
	(ii) Wealth Ta						
	indicate the a	assessment					
	year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary business]						
	(iv) Property	Tax					
_	Personal Det	_11					
C.	Personal Det	all					
GPF/C	CPF/PRAN No.	:- 110	194057927				
Gende	er	:- M	(M/F)				
Date o	of Birth	:- 2 1	0 3 1 9 9 3 (DD/MM/YYYY)				
Class/	'Group	:- B	(A/B/C)				
Cadre		:-					
			BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT				
		(Full Nam	ne e.g. B.A.SBihar Administrative Service,				
		B.S.S	Bihar Secretariat Service etc.)				
Home I	District :	B.S.S - SARAN	Bihar Secretariat Service etc.)				
Home I	District :		Bihar Secretariat Service etc.)				
	District : I hereby declined in the second	- SARAN	e above details are true to the best of my				
	I hereby decl	- SARAN	above details are true to the best of my				
	I hereby decl	- SARAN					
	I hereby decl	- SARAN	above details are true to the best of my				
know	I hereby decl	are that the	sabove details are true to the best of my Signature Rous Lan Cumaz.				

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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